

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

434/241/ND/18

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.07.2019**

**NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s.
Overseas Courier Service (India) Pvt. Ltd. & Others**

SECTION OF THE COMPANIES ACT: 241

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

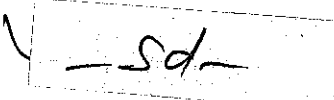
Present for the Petitioner: Mr. Amit Prabhat Deshpande, Advocate

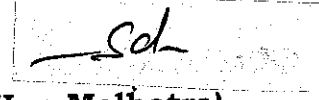
Present for the Respondent: Mr. Mohit Oommen, Ms. Saman Ahsan and
Mr. Gaurav Juneja, Advocates

ORDER

CA 863/2019 has been filed by the petitioner placing on record the financial statements and the annual returns of the respondent company. Though these are the respondent's own documents, however, a copy be provided to the Ld. Opp. Counsel.

To come up on 22nd August, 2019.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**